THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated ___ March, 2017

No. HCM.II/129/2013-Estt/ It is hereby notified that the earlier Notice Inviting Quotation (N.I.Q) vide No. HCM.II/129/2013-Estt/670 dated the 2nd March, 2017 and the Extension N.I.Q vide No. HCM.II/129/2013-Estt/771 dated the 10th March, 2017 relating to "Catering to all necessary printing needs" **stands cancelled** since there was only one firm that bid for the above mentioned N.I.Q.

By Order,

REGISTRAR GENERAL

Memo No. HCM.II/129/2013-Estt/ /034A Copy to:- Dated 27 March, 2017

- The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for favour of his Lordship's kind information.
- The Director, Directorate of Information and Public Relations, Lower Lachumiere, Shillong, with a request to cause publication of the same, in two local newspapers (one English and one Khasi).
- 3. The Systems Analyst for uploading in the Official Website.
- 4. Office Notice board.
- 5. Accounts Section.
- 6. Office File.

REGISTRAR GENERAL